

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

**ORIGINAL APPLICATION NO. 861 OF 2012
CUTTACK, THIS THE 7th DAY OF JANUARY, 2013**

**CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)**

.....

Sri Krushna Chandra Padhi,
Aged about 62 years,
S/o. Late Sukadev Padhi,
Permanent resident of
Vill/Po- Ragadi, Via/Dist: Jajpur, 755001,
Ex-GDS BPM of Andheri Branch Post Office.

.....Applicant

Advocate(s) Mr. P.K.Padhi.

VERSUS

Union of India represented through

1. Director General of Posts,
Dak Bhawan, Sansad Marg,
New Delhi-110116.
2. Chief Post Master General,
Odisha Circle, At/P.O.- Bhubaneswar,
Dist.- Khurda, 751001.
3. Director of Postal Services, (Hqrs),
O/O C.P.M.G., At/P.O.- Bhubaneswar,
Dist.- Khurda, 751001.
4. Superintendent of Post Offices,
Cuttack North Division,
At: P.K.Parija Marg,
P.O. Cuttack GPO,
Dist: Cuttack, Odisha, 753001.

..... Respondents

Advocate(s)..... Mr. J.K.Khandayatray.

ORDER (ORAL)

MR. A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. P.K.Padhi, Ld. Counsel for the applicant and Mr.

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J.K.Khandayatray, Ld. Addl. Standing Counsel appearing on behalf of the Respondents, on whom a copy of this O.A. has already been served.

2. At the stage of admission, Mr. Padhi, Ld. Counsel for the applicant, submitted that ventilating his grievance applicant has made several representations since 2001 to 2005 as mentioned in his representation made to the Director of Postal Services, Bhubaneswar, Respondent No.3, which has been annexed under Annexure-A/5. So also, he has made a representation on 27.10.2008 to the Supd. Of Post Offices, Cuttack North Division, Cuttack, who is Respondent No.4, in his name, under Annexure-A/6. As per Mr. Padhi, applicant has received no response.

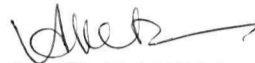
3. Mr. Khandayatray, Ld. Addl. Standing Counsel, is unaware to the status of this representations but he objected to the admission of this O.A. on the ground of limitation stating that last representation has been made on 27.10.2008 and O.A. was filed on 20.06.2012, i.e. after four years. However, as the applicant has been removed and he is already 62 years of age, without entering into merit of this O.A., I feel it proper to dispose of this O.A. at the stage of admission itself by directing Supd. of Post Offices, Cuttack North Division, Cuttack, Respondent No.4, to consider the representation, if the same is still pending before him, on merit and pass reasoned and speaking order and communicate the result thereof to the applicant within a period of eight weeks from the date of receipt of this order. Ordered accordingly.

4. As prayed for by Mr. Padhi, Ld. Counsel for the applicant, copy of this order along with paper book be sent to Respondent No. 4 at the cost of the applicant for which he will file requisites by 10.01.2013.

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5. With the aforesaid order and direction, the O.A. stands disposed of at the stage of admission itself.


(A.K. PATNAIK)
MEMBER(JUDL.)

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